

3
Court No.2

Central Administrative Tribunal, Allahabad.

Registration O.A.No.516 of 1988

Lalit Kumar ...

Applicant

Vs.

Union of India
and others ...

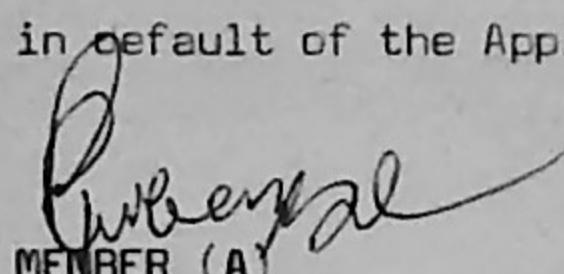
Respondents.

Hon.D.K.Agrawal, JM
Hon.K.Obayya, AM

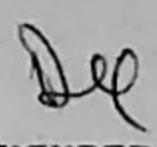
None appears for the Applicant. Sri
R.P.Singh, Brief Holder of Sri N.B.Singh, Sr. Standing
Counsel for the Union of India is present.

2. From the order sheet, it appears that
the Applicant has not been appearing on the days when
the case is listed. It seems that the Applicant has
lost interest to prosecute this case.

3. Therefore, the Application is dismissed
in default of the Applicant.


MEMBER (A)

Dated: 9th April, 1990
kkb


MEMBER (J)